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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : TP(HC)/CAA/16 & 17/2017

NAME OF THE TRANSFEROR : NSL POWER EQUIPMENT TRADING PVT LTD

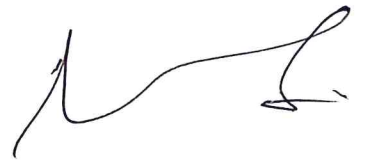
NAME OF THE TRANSFERRE : REGEN POWERTECH PRIVATE LIMITED

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. Arvindh Pan Liah  
Senior Advocate  
2. Teerahantham Rajagopal,  
S. Aravindan,  
for Fox Mandal & Associates

Counsel for Petitioners



**ORDER**

Heard the counsel for petitioner. Order reserved.

S. Vijayaraghavan  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))